

**GOVERNMENT OF MANIPUR
SECRETARIAT: MAHUD DEPARTMENT**

ORDERS

Imphal, the 4th May, 2026

No. BRD-301/1/2021-MAHUD-MAHUD: In supersession of all earlier orders issued in this regard and in exercise of the powers conferred under Section 4 of the Lainingthou Sanamahi Temple Act, 1976, as amended from time to time, the Governor of Manipur is pleased to constitute the Lainingthou Sanamahi Temple Board, consisting of the following members:

1	Shri Yumnam Khemchand Singh, Hon'ble Chief Minister of Manipur	President
2	Shri Lourembam Rameshwor Meetei, Hon'ble MLA Keirao A/C	Vice-President
3	Shri Chanam Nabachandra Meitei, Chanam Sandrok Mamang Leikai	Vice-President
4	Shri Sandham Gandharaj, Kyamgei Mayai Leikai	Member Secretary
5	Shri Potsangbam Tomba, Singjamei Chingamakha Ningthoujam Leikai	Member
6	Shri Konthoujam Nanda, Arapti Awang Leikai	Member
7	Shri Thangjam Sanjoy, Haraorou	Member
8	Shri Ngangom Surchandra Meitei, Sagolband Tera Lukram Leirak	Member
9	Shri Koijam Shamjoy, Kyamgei Mamang Leikai	Member
10	Shri Khangembam Tomba, Chandrakhong Mathak Leikai	Member
11	Deputy Commissioner, Imphal West	Ex-Officio Member

2. The term of the Board shall be for a period of 5(five) years from the date on which the constitution of the Board is notified in the Official Gazette.

By Orders & in the name of the Governor,


(Sharath Chandra Arroju)
Additional Secretary (MAHUD),
Government of Manipur

Copy to:

1. Secretary to Hon'ble Governor of Manipur, Raj Bhawan.
2. Secretary to Hon'ble Chief Minister, Manipur.
3. SO to Chief Secretary, Government of Manipur.
4. APS to Principal Secretary (MAHUD), Government of Manipur.
5. All Members of Lainingthou Sanamahi Temple Board.
6. Director, Printing & Stationery, Manipur. *It is kindly requested to publish the above notification in the Manipur Extra Ordinary Gazette.*
7. Director (MAHUD), Manipur
8. Relevant file/Guard file.